

[Translation]

Investment in coal sector

5462. PROF. PREM SINGH CHANDUMAJRA:

SHRI NITISH KUMAR:

Will the Minister of COAL be pleased to state:

(a) whether coal production sector in the country has been developing as a profit earning industry for the last some years;

(b) if so, whether the production of coal can be increased by meeting the shortage of capital investment in this industry;

(c) if so, the details of the capital investment made in this sector during each of the three years; and

(d) the need of total capital investment estimated on the basis of Government's assessment during the said years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) The coal India Ltd. and the Singareni Collieries Company Ltd. engaged in coal mining in public sector have earned profits/suffered losses during the last three years as under:-

(Rs. in crores)

	1993-94	1994-95	1995-96
CIL	400.32	29.73	611.44
SCCL	16.26	24.99	-190.80

[English]

Handicrafts Designing Centre

5463. SHRI A. SIDDARAJU: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to set up Handicrafts Designing Centre in Mysore;

(b) if so, the details thereof; and

(c) by when it is likely to be set up?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) No, Sir. A Regional Design & Technical Development Centre is already functioning in Bangalore.

(b) and (c) Do not arise.

Export of Rice

5464. DR. KRUPASINDHU BHOI: Will the Minister of COMMERCE be pleased to state:

(a) the total quantity of basmati and non-basmati rice exported during each of the last three years, country-wise;

(b) whether the Government propose to increase the

export of both basmati and non-basmati rice during 1997-98;

(c) if so, the target fixed by the Government in this regard, separately; and

(d) if not, the steps taken by the Government to boost the export of rice during the current year and the time by which the ceiling for export of rice is likely to be fixed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The total quantity of basmati and non-basmati rice exported during the last three years are as follows:-

Quantity: in Lakh Mts.

Year	Basmati Quantity	Non-Basmati Rice Quantity
1993-94	5.27	2.40
1994-95	4.69	4.23
1995-96	3.92	51.20
1996-97	4.20	18.85

(April-Feb., '97)

(Source: DGCI&S, Calcutta)

Country-wise details of exports are given in the monthly bulletin/annual numbers of Foreign Trade Statistics of India published by the Directorate General of Commercial Intelligence and Statistics, Calcutta, copies of which are available in the Parliament Library.

(b) and (c) The export projections for the Ninth Five Year Plan including the year 1997-98 have not been formulated. The exports of rice will depend upon the varieties traded, prices, consumer preferences and international demand and supply position.

(d) As per the current Export-Import Policy, export of rice both Basmati and non-Basmati rice are allowed freely without any quantitative and price restrictions. However, exports of Basmati rice are subject to registration with Agricultural and Processed Food Products Export Development Authority. Some of the steps taken to boost export of rice include, inter-alia conducting publicity campaigns, delegations abroad, participating in International Trade Fairs, inviting potential buyers and providing financial assistance to exporters for improving quality, packaging, brand promotion of products and for conducting market surveys.

Open Cast Coal Mine in Maharashtra

5465. SHRI RAJABHAU THAKRE: Will the Minister of COAL be pleased to state:

(a) whether the Western Coalfields Ltd. propose to

open coal mine at Wani area in the district of Yavatmal in Maharashtra;

(b) if so, the details thereof;

(c) whether land of farmers is being acquired for the said open cast coal mine; and

(d) if so, the steps taken to resettle the farmers

whose land is likely to be acquired?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) Western Coalfields Ltd. proposd to open two projects namely Junad-I OC and Nirguda OC at Wani area in Yeotmal District of Maharashtra.

(b) The details as per project report are as under:

Sl. No.	Name of Project	Project Capacity (MTY)	Anticipated investment (Rs.cr.)	Man Power	Require-ment of land	Approval status
1.	Junad-I OC	0.32	19.14	253	145 Ha.	Project Report Approved
2.	Nirguda OC	0.75	79.03	568	279 Ha.	Only advance action proposal of Rs. 2.32 crores approved.

(c) Yes, Sir.

(d) In addition to compensation for land, one employment to each land-oustee family losing 3 acres and above of non-irrigated land or 2 acres and above of irrigated land is proposed to be provided to eligible land oustees/direct male dependent nominee between between 18-35 years of age, as per norms of the company.

Small Industries Service Institute

5466. SHRI P.C. CHACKO: Will the Minister of INDUSTRY be pleased to state:

(a) whether a proposal has been forwarded by Small Industries Service Institute, Thrissur to Development Commissioner (SSI) for converting Central Workshop, Thrissur into a Mini Tool Room;

(b) if so, whether the modernisation of Central Workshop attached to SISI, Thrissur is going to further develop small scale mechanical based industry in the region; and

(c) if so, the reaction of the Union Government in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c) There are altogether 7873 SSI Units presently engaged in mechanical activities. During 1993-94 and 1994-95, each year only 89 units taking up mechanical activities availed of the facilities of the workshop attached to the SISI, Thirussur. The revenue earning of the workshop was Rs. 21,603/- in 1993-94 and Rs. 24,450/- in 1994-95 against an annual target of Rs. 59000/- for each year. Though the proposal of the SISI, Thirussur is under examination, since only 1.13 percent of the existing units are availing the facilities of the workshop which is negligible, it is felt that the conversion of workshop into a Mini Tool Room may not be a feasible proposition. However, replacement of some old machines of the workshop with new ones

shall be done as and when requested by the SISI, Thirussur.

Investment Proposal of Coca Cola

5467. SHRI SANDIPAN THORAT: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item, under the caption "30 bottling Ventures Coca-Cola seeks upfront nod" appearing in the Observer dated April 26, 1997;

(b) if so, the facts of the matter reported therein and the reaction of the Government thereto;

(c) the details regarding Foreign Direct Investment proposals made by the company and present status thereof; and

(d) the details regarding policy of the Government in such cases?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) Government have approved the proposal of M/s Coca Cola South Asia Holding Inc., USA, for investment of US \$ 700.00 million in two wholly owned subsidiary companies over a period of 10 years for the purpose of production and distribution of non-alcoholic beverages. M/s Coca Cola has also been permitted to set up a wholly owned subsidiary in Gujarat to establish bottling plants in Western India. The downstream ventures set up by these two holding companies may be initially started as 100% subsidiaries which shall off-load 49% of equity to Indian share holders within a period of 3-5 years.

In order to implement the Government approval, M/s Coca-Cola South Asia Holdings Inc., USA has set up two wholly owned Indian holding companies namely, (i) M/s Hindustan Coca-cola Holdings Pvt. Ltd., and (ii) M/s Bharat Coca-Cola Holdings Pvt. Ltd. These holding companies have submitted a proposal for setting up two downstream ventures each, which is pending consideration of Government.